

ments and printing of posters and leaflets was Rs. 31,167/-

Small Scale Industries

1278. **Shri-Gidwani:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have decided to send Indians employed in small scale industries for practical training abroad in factories which are engaged in the manufacture of mathematical instruments, table cutlery, razors, scissors, knives and surgical instruments;

(b) if so, the details of the Scheme formulated in this regard;

(c) the number of persons who have applied for training under the scheme; and

(d) the total expenditure to be incurred on the Scheme and the amount to be spent on each trainee in the form of scholarship or stipend?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) No, Sir.

(b) to (d). Do not arise.

East Bengal Displaced Persons

1279. **Shri R. K. Chaudhuri:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of East Bengal Displaced Persons who have migrated to Delhi after Partition;

(b) the number of displaced persons, who on account of the conditions obtaining in Pakistan, are unable to go back to their homes there;

(c) whether any scope for rehabilitation has been given to the displaced persons referred to in part (a) above;

(d) if so, in what shape; and

(e) whether any land or house has been given to them either by outright transfer or on rent, particularly to persons working in private offices or engaged in business?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsale): (a) and (b). No such record has been maintained by the Delhi State Government.

(c) Yes.

(d) (i) Small urban loans.

(ii) Financial assistance to displaced students and trainees; and

(iii) Allotment of quarters and plots.

(e) Yes.

Documentary Films and Newsreels

1280. **Shri P. N. Rajabhoj:** Will the Minister of Information and Broadcasting be pleased to state:

(a) the names of the documentary films and newsreels exhibited in Part 'C' States under the Cinematograph Act, 1952, Statewise, during 1954-55 and 1955-56 so far; and

(b) the names of the documentary films on education, and current events shown in Part 'C' States during January to June, 1955?

The Minister of Information and Broadcasting (Dr. Keskar): (a) A statement of documentaries and newsreels released by the Films Division during 1954-55 and 1955-56, upto August is laid on the Table of the Lok Sabha. [See Appendix XI, annexure No. 70]. Films released are circulated to cinemas in various States, including Part 'C' States.

(b) Apart from release to cinemas, prints of films are supplied to mobile vans. A list of films supplied to mobile vans of Central and State Governments in Part 'C' States during January-June, 1955, is laid on the Table of the Lok Sabha [See Appendix XI, annexure No. 7].

हज यात्रा

१२१८. श्री रघुनाथ सिंह: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) १९५५ में अब तक कितने हज यात्री भारत से मक्का गये;

(ख) १९५४ में उन की संख्या कितनी थी; और

(ग) सरकार ने इस सम्बन्ध में कितना व्यय किया है ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू): (क) और (ख) १९५४ और १९५५ के दौरान में जो भारतीय तीर्थ यात्री हज्राज को गये थे, उन की संख्या क्रमशः ७६५० और ९५५० के करीब है।

(ग) १९५४-५५ के दौरान में, भारत सरकार द्वारा बम्बई में तीर्थयात्रियों के लिये और हज्राज में भारतीय दवाखानों को चलाने के लिये, टीके लगाने और पुलिस